

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2622
ANSWERED ON 24/03/2025

IN-SITU SLUM REDEVELOPMENT (ISSR) INITIATIVE UNDER THE PMAY-U

2622. SHRI KARTIKEYA SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of projects completed under the In-Situ Slum Redevelopment (ISSR) initiative under the PMAY-U, since its inception, if so, the details of houses sanctioned, grounded, completed and occupied thereunder, State-wise;
- (b) the quantum of financial assistance is being provided by the Central Government under the said scheme to the States, if so, the details thereof, State-wise; and
- (c) the manner in which this scheme has benefited the slum dwellers and Government authorities in efficient use of land and improving standard of living, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): 'Land' and 'Colonisation' are State subjects. Schemes related to housing and slum rehabilitation are implemented by State/Union Territory (UT) Governments in their respective regions. However, Government of India supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) to provide pucca house with basic amenities to eligible urban beneficiaries across the country including slum dwellers. Eligible beneficiaries can avail benefit of PMAY-U through available four verticals i.e., Beneficiary Led Construction or Enhancement (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). However, slum dweller could take benefit under any vertical.

Government of India provided its fixed share as Central Assistance of ₹1.0 lakh under ISSR, ₹1.5 lakh for AHP and BLC verticals of PMAY-U. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries.

Based on the project proposals submitted by States/UTs, as on 17.03.2025, a total of 118.64 lakh houses have been sanctioned under the scheme, out of which 112.73 lakh have been grounded, of which 91.50 lakh are completed/delivered to the beneficiaries including slum dwellers. Out of a total of 118.64 lakh houses sanctioned under the scheme as on 17.03.2025, about 29 lakh houses have been sanctioned to slum dwellers under AHP/BLC/ISSR verticals of PMAY-U. The State/UT-wise and vertical-wise details of houses sanctioned, grounded and completed/delivered to the slum dwellers under the scheme since inception along with Central Assistance sanctioned is at Annexure.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). Moreover, in-principle approval of 6.77 lakh houses have been provided to 30 States/UTs which have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 for eligible beneficiaries.

State/UT-wise and vertical-wise details of houses sanctioned, grounded and completed/delivered to the slum dwellers under the scheme since inception along with Central Assistance sanctioned under PMAY-U

S. No.	State Name	Houses Sanctioned (Nos.)				Houses Grounded for Construction (Nos.)				Houses Completed/Delivered (Nos.)				Central Assistance Sanctioned (₹ in crore)			
		BLC	AHP	ISSR	Total	BLC	AHP	ISSR	Total	BLC	AHP	ISSR	Total	BLC	AHP	ISSR	Total
1	Andhra Pradesh	11,97,343	54,987	1,617	12,53,947	10,33,187	54,987	1,617	10,89,791	4,30,498	49,119	235	4,79,852	17,960.1	824.8	41.3	18,826.2
2	Arunachal Pradesh	824	-	1,536	2,360	822	-	1,536	2,358	818	-	1,536	2,354	12.4	-	77.4	89.8
3	Assam	4	-	108	112	4	-	64	68	1	-	-	1	0.1	-	1.1	1.1
4	Bihar	30,454	-	6,502	36,956	20,410	-	6,502	26,912	8,411	-	5,644	14,055	456.8	-	179.4	636.2
5	Chhattisgarh	44,591	23,384	300	68,275	36,702	21,404	300	58,406	30,002	17,443	300	47,745	668.9	350.8	6.1	1,025.7
6	Gujarat	29,839	8,516	61,794	1,00,149	27,897	8,516	51,793	88,206	25,087	8,097	39,346	72,530	447.6	127.7	725.8	1,301.1
7	Haryana	759	-	2,452	3,211	750	-	2,085	2,835	389	-	1,818	2,207	11.4	-	110.2	121.6
8	Himachal Pradesh	635	-	64	699	635	-	64	699	429	-	64	493	9.5	-	5.9	15.4
9	Jammu & Kashmir	1,067	-	-	1,067	1,064	-	-	1,064	830	-	-	830	16.0	-	-	16.0
10	Jharkhand	38,452	958	2,986	42,396	37,389	810	2,986	41,185	27,015	473	2,889	30,377	576.8	14.4	73.8	664.9
11	Karnataka	17,995	89,410	22,203	1,29,608	14,432	70,938	22,203	1,07,573	10,511	56,269	20,980	87,760	269.9	1,341.2	611.0	2,222.1
12	Kerala	52	-	1,183	1,235	33	-	1,183	1,216	30	-	784	814	0.8	-	35.8	36.6
13	Ladakh	-	-	369	369	-	-	77	77	-	-	62	62	-	-	16.0	16.0
14	Madhya Pradesh	1,69,076	14,359	7,562	1,90,997	1,67,122	14,308	7,562	1,88,992	1,49,012	10,075	7,041	1,66,128	2,536.1	215.4	214.6	2,966.1
15	Maharashtra	28,443	35,338	1,44,820	2,08,601	23,112	27,804	85,660	1,36,576	11,222	19,090	52,538	82,850	426.6	530.1	1,448.2	2,404.9
16	Meghalaya	28	-	-	28	27	-	-	27	12	-	-	12	0.4	-	-	0.4
17	Mizoram	-	-	142	142	-	-	142	142	-	-	142	142	-	-	9.5	9.5
18	Nagaland	9	-	1,054	1,063	9	-	1,054	1,063	3	-	702	705	0.1	-	41.7	41.8
19	Odisha	69,044	338	8,897	78,279	54,514	260	8,497	63,271	42,929	85	7,011	50,025	1,035.7	5.1	183.9	1,224.6
20	Puducherry	147	-	-	147	146	-	-	146	72	-	-	72	2.2	-	-	2.2
21	Punjab	135	-	1,025	1,160	104	-	-	104	62	-	-	62	2.0	-	10.3	12.3
22	Rajasthan	2,488	368	14,492	17,348	2,243	368	14,492	17,103	1,093	59	12,929	14,081	37.3	5.5	239.5	282.3
23	Tamil Nadu	1,93,505	87,299	4,763	2,85,567	1,77,248	80,102	4,763	2,62,113	1,46,687	63,480	4,763	2,14,930	2,902.6	1,309.5	132.1	4,344.2
24	Telangana	1,345	14,955	256	16,556	-	14,554	256	14,810	-	13,927	256	14,183	20.2	224.3	4.8	249.3
25	Tripura	8,509	-	3,005	11,514	7,798	-	3,005	10,803	6,941	-	1,929	8,870	127.6	-	77.9	205.6
26	D&NH and D&D	148	34	-	182	148	34	-	182	41	34	-	75	2.2	0.5	-	2.7
27	Uttar Pradesh	33,105	11	5,490	38,606	9,207	11	5,490	14,708	8,737	11	5,439	14,187	496.6	0.2	190.7	687.4
28	Uttarakhand	1,151	1,211	2,536	4,898	1,024	1,211	2,536	4,771	745	184	2,425	3,354	17.3	18.2	104.3	139.7
29	West Bengal	4,40,846	164	442	4,41,452	3,76,509	164	442	3,77,115	2,31,513	164	292	2,31,969	6,612.7	2.5	14.1	6,629.2
Total		23,09,994	3,31,332	2,95,598	29,36,924	19,92,536	2,95,471	2,24,309	25,12,316	11,33,090	2,38,510	1,69,125	15,40,725	34,649.9	4,970.0	4,555.2	44,175.1